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Title: Secretary-General reported the messages from Rajya Sabha that Rajya Sabha agreed without any amendment to the Export-Import Bank of India (Amendment) Bill, 2011 and the factoring Regulation Bill, 2011, passed by Lok Sabha on the 21st December, 2011.

SECRETARY-GENERAL: Madam Speaker, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 27th December, 2011 agreed without any amendment to the Export-Import Bank of India (Amendment) Bill, 2011 which was passed by the Lok Sabha at its sitting held on the 21st December, 2011."

 - (ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 27th December, 2011 agreed without any amendment to the Factoring Regulation Bill, 2011 which was passed by the Lok Sabha at its sitting held on the 21st December, 2011."
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